## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.28/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No.53/2008
NAME OF THE COMPANY	Vision Broadband services Pvt Ltd
NAME OF THE PETITIONER(S)	Sy Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband services Pvt Ltd & 3 others
UNDER SECTION	397/398

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Flesish Kumes. V V. Sheila	Advocati	mail@harishkum.com 98480 19373	<u>ll</u>

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Ryn in VSRaji	Advact	Vbraju 1@ gmil. com	007
FN R1-38		9849120947	
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Heard Mr. Harish Kumar V, learned counsel for the Petitioner and Mr. V. B. Raju, learned counsel for the Respondents.

Post the case on 22.12.2017.

Member (Technical)

Member (Judicial)